

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE

**LOK SABHA**

**UNSTARRED QUESTION NO. 646**

TO BE ANSWERED ON WEDNESDAY, THE 16<sup>TH</sup> SEPTEMBER, 2020

**Judicial Panels**

646. SHRI UPENDRA SINGH RAWAT:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of judicial panels set up by the Government during the last three years and the current year;
- (b) the number out of the above who have submitted their reports to the Government;
- (c) the action taken by the Government thereon; and
- (d) the time by which the remaining panels are likely to submit their reports to the Government?

**ANSWER**

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS &  
INFORMATION TECHNOLOGY**

**(SHRI RAVI SHANKAR PRASAD)**

(a) to (d) The information is being collected and will be laid on the Table of the House.